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Kendriya Vidyalayas in Karnataka

2145. SHRI K.C. KONDAIAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether vocational courses for students studying in Kendriya Vidyalayas in Karnataka and other States have been started along with regular curriculum; and

(b) if so, the details of the vocational courses already started or proposed to be started?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) Does not arise.

[Translation]

3000

Employment Guarantee Scheme

2146. DR. MADAN PRASAD JAISWAL: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government had launched "Employment Guarantee Scheme" in year 1993-94 to provide employment to the youths belonging to the rural areas in the country;

(b) if so, whether any targets were fixed for providing employment during the above period, year-wise; and

(c) if so, the details thereof and the number of youths provided employment under this scheme so far?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) The Government had launched "Employment Assurance Scheme" during 1993-94 to provide gainful employment for 100 days of manual work during lean agricultural season to all able bodied adults, living in rural areas, who are in need of work and seeking it.

(b) and (c) EAS is a demand driven scheme, hence no targets are fixed under it. The scheme is open to all

rural poor including the youths. Number of individuals benefited under the scheme is not monitored. Only the wage-days generated is monitored.

[English]

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Prison

Tihar Jail Security

2147. SHRI DEVENDRA BAHADUR ROY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Jailbreak: Shocked Tihar Officials Plan Security Revamp" appearing in the 'Times of India' dated January 15, 1999;

(b) if so, the details thereof;

(c) whether the gang war on communal basis have also been operating in the jail;

(d) if so, the details thereof; and

(e) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) The report that a group of persons wearing khakhi clothes attempted to jump over the prison wall is factually incorrect. However, there was a minor incident of violence which broke out when the prisoners in one of the barracks refused to observe their prescribed daily routine.

(c) No, Sir.

(d) and (e) Do not arise.

45/5/00

Inclusion of Caste/Community in Central List

2148. SHRI BIKRAM KESHARI DEO: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have reviewed a list of Castes/Communities included in the state list of SCs/STs and OBCs of Orissa to be included in Central List;

(b) if so, the details thereof; and